GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:5181 ANSWERED ON:27.08.2010 ACCELERATED POWER DEVELOPMENT AND REFORMS PROGRAMME Bhoi Shri Sanjay

Will the Minister of POWER be pleased to state:

(a) the quantum of fund released to the State of Orissa under the Accelerated Power Development & Reforms Programme (APDRP) during the Tenth Plan;

(b) whether there is any shortfall between the sanctioned amount and released amount;

(c) if so, the details thereof along with the reasons therefor; and

(d) the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a): Rs.74.02 Crores were released by Government of India to the state of Orissa under 10th Plan Accelerated Power Development & Reforms Programme (APDRP), for 7 projects sanctioned at an estimated cost of Rs.502.22 Crores (revised to Rs.130.11 Crores after completion/short closure as on 31.03.2009).

(b) to (d) : The sanctioned amount to Orissa could not be utilized by the State Government within the stipulated period of 10th Plan. Under 10th Plan APDRP amount released to state of Orissa was as per approved guidelines and there was no short fall between the eligible amount and released amount.